

DIVISION BENCH
COURT - II

P-107

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/138(KB)2023
IA(I.B.C)/655(KB)2024

**CORAM 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14TH MAY 2024

IN THE MATTER OF	STATE BANK OF INDIA VS AYUSH AGARWAL
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Ms. Upama Bhattacharjee, Adv.

] For the RP

ORDER

1. Ld. Counsel appearing on behalf of the RP present.
2. Due to paucity of time, this matter could not be taken up for hearing today.
3. List the matter for further consideration on **10.07.2024**.

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)

Ar.